

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1716**

TO BE ANSWERED ON THE 06TH MARCH, 2018/ PHALGUNA 15, 1939 (SAKA)

FUNCTIONING OF POLICE

1716. SHRI MAHEISH GIRRI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to outsource non-core functions such as police verification for passport, serving court summons etc. to reduce the workload of police force;

(b) if so, the details thereof and the time by which such proposal is likely to be approved;

(c) the other steps taken by the Government to enhance efficiency of police force considering the additional work load and low manpower; and

(d) the steps taken by the Government to increase police-to-population ratio as per the United Nations (UN) norm of 222 personnel per lakh population?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (d): There is no such proposal under consideration of the Government.

'Police' being a State subject falling in List-II of seventh schedule of the Constitution of India, it is primarily the responsibility of the State Governments/UTs to take appropriate steps to enhance efficiency of police force and to increase police-to-population ratio. However, Centre advises the States/UTs from time to time.

As per the recommendations of the United Nation (UN) the police-to-population ratio should be 222 police personnel for one lakh citizens, whereas in India the ratio is 151, as per data compiled by BPR&D, as on 1.1.2017.

The reason behind the considerable gap in the said ratio exists due to shortage of police personnel. The vacancies in the service are caused due to factors such as retirement, resignation, death, etc. All these factors are recurring in nature and recruitment is a continuous process.
